CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

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OA NO. 2314/2004

This the 15th day of April 2005

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J) HON'BLE MR. S.A.SINGH, MEMBER (A)

Ranbir Singh S/o Sh. Jai Narain Sharma, R/o 149, Street No.4, Gautam Colony, Narela, Delhi-40.

(By Advocate: Sh. Ravinder Sharma proxy for Sh. Yogesh Sharma)

Versus

- N.C.T. of Delhi through the Chief Secretary,
 Sham Nath Marg, New Delhi.
- Joint Commissioner of Police, Armed Police, Delhi Police Headquarters, New Delhi.
- 3. The Dy. Commissioner of Police, Vth Bn. DAP, Delhi.

(By Advocate: Sh. Falak Mohd. Proxy for Sh. S.Q.Kazim)

ORDER (ORAL)

Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Counsel for applicant has stated that he has instructions from the applicant to withdraw the case. He requested that the OA be dismissed as withdrawn. OA is dismissed as withdrawn leaving the parties to bear their own costs.

(S.A. SINGH)

Member (A)

(M.A. KHAN) Vice Chairman (J)

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